

CENTRAL ADMINISTRATIVE TRIBUNAL
 PRINCIPAL BENCH
 NEW DELHI

C.P. NO. 183/1994
 M.A. NO. 562/1995
 M.A. NO. 661/1995
 M.A. NO. 931/1995
 in
D.A. NO. 1584/1992

Thursday, this the 28th November, 1996.

HON'BLE SHRI JUSTICE CHETTUR SANKARAN NAIR, CHAIRMAN
 HON'BLE SHRI S. P. BISWAS, MEMBER (A)

Keshav Bhattacharya S/O
 A. K. Bhattacharya,
 Incharge EDP (Computer Centre),
 DRM's Office,
 Northern Railway,
 Moradabad, R/O 61 Braj Dham Colony,
 Behind Arya Samaj Mandir,
 Harthala Colony, N.R.,
 Moradabad. ... Petitioner

(None for Petitioner)

-Versus-

1. Shri Amrit Malhotra,
 Divisional Railway Manager,
 Northern Railway,
 Moradabad.
2. Shri Masih-uz-Zaman,
 General Manager,
 Northern Railway,
 Baroda House,
 New Delhi. ... Respondents

(By Shri K. C. D. Gangwani for Shri H. K.
 Gangwani, Advocate)

O R D E R

CHETTUR SANKARAN NAIR (J), CHAIRMAN --

After several adjournments over 27 months,
 petitioner submitted that he did not want his
 lawyer to argue the matter. That was on
 26.9.1996. We adjourned the matter to this day

...2.

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for petitioner to file a memo to that effect. Petitioner is not present today and no representation is made on his behalf. We find no justification for keeping an old case like this on file particularly when the petitioner has not cared to appear in spite of a specific posting.

2. We dismiss the petition.

Dated, the 28th November, 1996.

S. P. Biswas

(S. P. Biswas)
Member (A)

Chettur Sankaran Nair, J.

(Chettur Sankaran Nair, J.)
Chairman

/as/